

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

C.P.(CAA)/88(MB)2024 IN C.A.(CAA)/250(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.06.2024

NAME OF THE PARTIES: AVIGNON CHEMICALS PVT. LTD

Under Section 230-232 of the Companies Act, 2013

ORDER

1. Adv. Saiee Nirgude for the Applicant is present.
2. Ld. Representative of Regional Director submits that the petitioner company has not provided the reply of the query letter.
3. List this matter on **09.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/